

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 208**  
**Appeal-172/252/ND/2022**

**IN THE MATTER OF:**

**Orior Developers And Infrastructure Pvt.Ltd    ...    Applicant/Petitioner**

**Versus**

**Orior Developers and Infratech Ltd. And RoC    ...    Respondent**

**Under Section: 252 (3)**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant        :**

**For the Respondent     :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 14.05.2024.

**Sd/-**  
**(COURT FFICER)**